

18.37 hrs.

INCOME-TAX (SECOND AMENDMENT) BILL\*

[*English*]

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : Sir, I beg to move \*\* for leave to introduce a Bill further to amend the Income-tax Act, 1961.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961."

*The motion was adopted.*

SHRI P. CHIDAMBARAM : Sir, I introduce the Bill.

SHRI GEORGE FERANDES (Nalanda) : Mr. Deputy-Speaker, Sir, we have not seen this Bill. I do not know what the Bill is...(*Interruptions*)

SHRI P. CHIDAMBARAM : I have only introduced the Bill...(*Interruptions*)

SHRI GEORGE FERANDES : We did not get a copy of it...(*Interruptions*)

SHRI P. CHIDAMBARAM : It is being circulated.

SHRI GEORGE FERANDES : We wanted even to oppose its introduction. I do not know what the Bill is...(*Interruptions*)

SHRI P. CHIDAMBARAM : The hon. Speaker has passed a direction...(*Interruptions*)

MR. DEPUTY-SPEAKER : Now, the House stands adjourned to meet again tomorrow at 11 A.M.

18.38 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Thursday, August 14, 1997/Shravana 23, 1919 (Saka).*

\* Published in the Gazette of India Extraordinary Part II-Section 2, dated 13.8.97.

\*\* Moved with the Recommendation of the President.